

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1146/2016
CA NO.

CORAM:


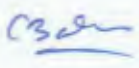
PRESENT: CHIEF JUSTICE M.M. KUMAR

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Panalfa Automotive Pvt. Ltd.

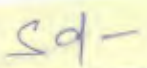
SECTION OF THE COMPANIES ACT: 391-394

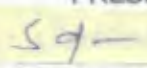
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	P. Srinivasan (Adv.)		Petitioner	PS
2.	Kaushika Shankar (Adv.)		Petitioner	Sk.
3.	Dr. Ramesh Kumar	Asstt. OL	o/o OL	
4.	Chetana Kandpal	Company Prosecutor	o/o OL	Chetana
5.	C. BALOON	Company Auditor	o/o RB(NK)	

ORDER

Dr. Ramesh Kumar has put in appearance on behalf of OL. The Official Liquidator is directed to file its report on or before 28.02.2017 with a copy in advance to the counsel for the petitioner. If the report is not filed then the OL shall remain present in person on the next date of hearing.

List on 01.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)